No. J-11015/6/2023-Judicial (3)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi, Dated the 11th September, 2023

ORDER

The President is pleased to **extend** the terms of all the panel counsel whose names are occurring in this Department's Order No. J-11017/9/2020-Judicial dated 27.10.2020 for conducting Central Government litigations before the Allahabad High Court (PB) at Allahabad, its Bench at Lucknow, Benches of Central Administrative Tribunal at Allahabad and at Lucknow and Armed Forces Tribunal (RB) at Lucknow, with effect from 27.10.2023 **'until further orders'**.

- 2. The engagement and professional fee of the aforesaid counsels will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(Vijay Kumar Sharma) Joint Secretary & Legal Adviser

h=11/09/2023

Copy (through email) to:-

- 1. PS to Hon'ble MoS (I/C)L&J.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA).
- 3. Shri Shashi Prakash Singh, Additional Solicitor General of India, Allahabad High Court.

4. Shri Gyan Prakash, Deputy SGI, Allahabad High Court, Allahabad.

- 5. Shri Surya Bhan Pandey, Deputy SGI, Allahabad High Court, Lucknow Bench.
- 6. The Cash (LA) Section to continue the payment of retainership fee as admissible to the Sr. CGSCs of CAT, Allahabad and Lucknow Bench and AFT (RB) Lucknow Bench whose names are mentioned in the aforesaid order dated 27.10.2020 'until further orders'.

7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.

8. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.

9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.

10. Office/Spare copies.

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